## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated Shillong 15th October, 2024

**No.HCM.II/123/2015/Pt/Estt./199**: It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the 1<sup>st</sup> November, 2024 as holiday for the High Court of Meghalaya, the District Judiciary and the other Institutions under the jurisdiction of this High Court on account of "Diwali (Deepavali)".

By Order,

**REGISTRAR GENERAL** 

Memo. No.HCM.II/123/2015/Pt/Estt./199-A Copy to:-

Dated Shillong 15th October, 2024

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- . 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
  - 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 9. All District & Sessions Judges in Meghalaya for favour of kind information.
- 10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 14. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
- 15. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.

- 16. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
  - 18. Notice board.
  - 19. Office File.

REGISTRAR GENERAL

3056